COURT-I IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

APPEAL NO. 244 OF 2016 APPEAL NO. 245 OF 2016

Dated: 9th May, 2018

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N. K. Patil, Judicial Member

In the matter of:

APPEAL NO. 244 OF 2016

Power Company of Karnataka Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Pravesh Thakur for

Mr. D.L. Chidananda

Counsel for the Respondent(s) : Mr. Tushar Shrivastava for R-4

APPEAL NO. 245 OF 2016

Power Company of Karnataka Ltd. ... Appellant(s)

Vs.

Maharashtra Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. Pravesh Thakur for

Mr. D.L. Chidananda

Counsel for the Respondent(s) : Mr. Tushar Shrivastava for R-3

<u>ORDER</u>

Learned counsel for the appellant is stated to be unwell and an adjournment is sought on that ground.

List these matters on 07.08.2018.

(Justice N. K. Patil) Judicial Member (I.J. Kapoor) Technical Member

ts/mk